

**SECTION-XV**

IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

**CIVIL APPEAL NO. 9793 OF 2010**

GENERAL MANAGER, APGENCO

...APPELLANT

VERSUS

P.RAM BABU & ORS.

...RESPONDENTS

**OFFICE REPORT**

This is an appeal granted by this Hon'ble Court on 19.11.2010 in SLP(C) No. 13470/2007 against the Judgment and order dated 01.05.2007 of the High Court of Judicature for Andhra Pradesh at Hyderabad in W.A. No. 370/2007.

It is submitted that there are 53 respondents in the matter above-mentioned. Respondent Nos. 1-3, 5, 6, 9-12, 14, 16-21, 24, 26, 27, 29-32, 34-48 and 50 are represented through Dr. Kailash Chand, Advocate and respondent Nos. 4, 15, 23, 28, 33 and 49 are represented through Ms. G. Madhavi, Advocate. Respondent Nos. 51-53 are served but no one has entered appearance on their behalf so far. The names of respondent Nos. 7, 8, 13, 22 and 25 have been deleted vide Chamber Judge's Order dated 20.09.2010 passed in I.A. No. 4.

Service is complete.

Counsel for the Appellant has not filed statement of case so far but the same has been filed on behalf of respondent Nos. 1-6, 9-12, 14-21, 23-24 and 26-50. (Copy of the same already included in the Paper Books).

The matter above-mentioned is listed before the Hon'ble Court with this Office Report.

Dated this the 13<sup>th</sup> day of December, 2016.

ASSISTANT REGISTRAR

- Copy to: 1. Dr. Mahesh Babu, Adv.  
95, Lawyers Chambers, SCI, N.D.
2. Mrs. G. Madhavi, Adv.  
Supreme Court Bar Library, SCI, N.D.
3. Dr. Kailash Chand, Adv.  
Supreme Court Bar Library, SCI, N.D.

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